

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.30/(MAH)/2013
CA No.

CORAM:

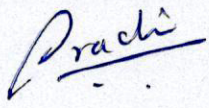
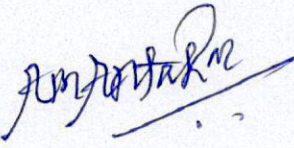
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Mr. Avinash Dekhane

V/s.
M/s. Archivista Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Prachi Manekar - Wazalwar	Adv for Respondents	
②	ADAY ANTARKAR	PCS for Petitioner	

ORDER

T.C.P. No. 30/397-398/CLB/MB/MAH/2013

1. Ld. Representatives of both the sides are present. From the side of the Respondents of this Petition; Ld. Representatives has informed that the cross Petition bearing CP No. 11 of 2016 has been filed. However, not yet listed for hearing.
2. From the side of the Petitioner Ld. Representative has informed that so far the copy of the CP 11 of 2016 has not been served.

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3. The other side is hereby directed to serve the copy of the said Petition as early as possible.
4. Under the circumstances both the Petitions are to be clubbed together and to be listed for hearing on 20.02.2017.

Sd/ -

M. K. SHRAWAT
Member (Judicial)

Dated: 5th January, 2017.